

Form for furnishing the details under section 420(3)

To

.....

[Designation of Prescribed Authority]

Sir/Madam,

I give below the necessary particulars as required under section 420(3):

1.	Name	<i>(Refer Note 1)</i>	
2.	Name of Father/Husband*	<i>(Refer Note 1)</i>	
3.	Permanent Account Number		
4.	Address	<i>(Refer Note 2)</i>	
5.	Contact details		
	Mobile Number	Country Code	Number
	Email ID		
6.	Nature of Business /Profession in India		
7.	Purpose of visit outside India		
8.	Estimated period of stay outside India		
9.	Passport Number/Emergency Certificate Number details		
	(i)	Passport/Emergency certificate number	
	(ii)	Date of Issue	<i>dd/mm/yyyy</i>
	(iii)	Country where issued	
	(iv)	Place where issued	

**Verification**

I, \_\_\_\_\_, do hereby declare that the information provided above is true and correct to the best of my knowledge. I have not concealed any relevant fact.

**\*Delete whichever is not applicable**

Date:

Place:

\_\_\_\_\_  
**(Signature of Applicant)**

Notes:

1. In case of individual, the first, middle and last name shall be provided in full without any abbreviations. In any other case also, the name shall be provided in full.
2. The address shall contain (i) Country/Region, (ii) Flat/Door/Building, (iii) Road/Street/Block/Sector, (iv) PIN/ZIP Code, (v) Post Office, (vi) Area/locality, (vii) District, and (viii) State.
3. Some of the Information in the form would be pre-filled to the extent possible.